

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 234 OF 2016 IN
RP (DFR) NO. 821 OF 2014**

Dated : 12th May, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

Gulbarga Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. Narayanapur Power Co. & Anr. Respondent(s)

Counsel for the Appellant (s) : Ms. Srishti Govil

ORDER

**IA NO. 234 OF 2016
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 02.06.2016. Dasti in addition is permitted.

List the matter on **02.06.2016.**

**(I. J Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk